

**Training of Youths Under Trysem
in West Bengal**

1165. SHRI BHOLANATH SEN :
Will the Minister of AGRICULTURE
be pleased to state :

(a) whether any target was fixed for training of rural youths in West Bengal under the Training of Rural Youth for Self-Employment during the Sixth Plan period;

(b) if so, the details of the actual achievements as compared to the targets fixed for West Bengal; and

(c) the number of rural youths trained and the number of youths out of them who actually became self employed or were absorbed in trade after training under TRYSEM ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) (a) In the Sixth Plan period, training under the Scheme of Training of Rural Youth for Self-Employment could be imparted to identified rural youth from families living below the poverty line. It was stipulated that at least 40 youth be imparted skill training in each development block every year, to enable them to set up employment ventures.

(b) In the Sixth Plan period, 23667 youth were trained under the Scheme of Training of Rural Youth for Self-Employment in West Bengal.

(c) The relevant information is as shown below :

(i) Number of rural youths trained
= 23,667

(ii) Number of trained youth self employed = 4,373

(iii) Number of trained youth employed on wages = 1,725

**Ex-penditure on Residences of
Central Ministers**

1166. SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the expenditure incurred during the period January-October, 1985 on repairs, renovations and furnishing of the Delhi residence of each Central Minister;

(b) electricity and water bills for each residence during the period; and

(c) names of the top 20 Central Ministers in order of the total expenditure thus incurred ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be placed on the table of the House.

**News Captioned "Arbitrary Tele-
cast of Programmes on Television"**

1167. SHRI VILAS MUTTEMWAR
SHRI LAKSHMAN
MALLICK
SHRI KAMALA PRASAD
SINGH

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government's attention has been drawn to the newsitem appearing in the daily Jansatta dated 19 October under the caption "Television par prayojit Karyakramo me Manmani" (Arbitrary telecast of programmes on Television); and

(b) if so, the level at which the sponsored programmes to be telecast on television are given approval and whether these programmes are viewed by the Television authorities before their telecast ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) (a) Yes, Sir.

(b) DG : Doordarshan is the final approving authority. Such programmes are invariably previewed by designated officers of Doordarshan.

Child Labour

1168 SHRI AMARSINGH RATHAWA : SHRI CHINTAMANI JENA:

Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that there are about a dozen Acts relating to child labour which mainly prohibit employment of children below a certain age, but there is no law for the welfare of the working children;

(b) whether Government are aware that 90 per cent of working children are working in the agricultural sector and in unorganised industries where existing laws do not apply; and

(c) if so, whether Government propose to consider to bring forward a law for the welfare of the working children in regard to their health; education and vocational training; if so, by when ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) There are a number of Acts which prohibits and regulate employment of children below a certain age in various employments but welfare aspects like health, education, vocatio-

nal training etc. are not covered by these Acts.

(b) According to the 1971 Census approximately 80% of Child workers are employed in the agriculture sector. The laws pertaining to prohibition and regulation of employment of children apply to certain specified employments both in the organised and the unorganised sectors.

(c) Such a proposal is under consideration.

Revision of pay Scales of Employees of Mother Dairy, Delhi

1169. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Mother Dairy, Delhi run by Government of India have unilaterally revised pay scales of their employees and if so, details thereof;

(b) whether the revised grades have created anomalies and imbalances in salaries of certain categories of staff and for which representations have been submitted; and

(c) if so, the redressal measures taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Mother Dairy, Delhi which is managed by the National Dairy Development Board have revised the pay scales of unionised cadre employees after bipartite negotiations. The pre-revised scales and the revised scales are as follows:—

Pre-revised Scales

260—5—285—EB—5—310—EB—6—400
 285—6—315—EB—7—350—EB—7—420
 305—7—326—EB—8—390—11—445
 350—9—395—EB—13—460—13—512
 370—13—435—EB—13—500 EB—15—560
 455—15—530—EB—15—575—18—701
 470—16—550—EB—20—790
 550—25—750—EB—30—900

Revised Scales

480—12—576—13—680
 540—13—657—14—755
 575—14—673—16—817
 660—17—779—19—950
 680—19—851—23—1012
 795—23—956—33—1253
 810—27—972—37—1342
 930—45—1200—55—1750